outlets in Andhra Pradesh in 1996-97;

- (b) if not, what are Government's plans to enhance the marketing of petroleum products in the State;
- (c) whether it is a fact that rural areas do not have easy access to petrol and diesel outlets; and
- (d) if so, the steps poposed to be taken to improve the availability of petrol and diesel outlets in the State?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI T.R. BAALU): (a) No, Sir.

- (b) In order to facilitate the availability of petrol/diesel to the consumers in Andhra Pradesh, 80 retail outlet dealerships have been included in the Marketing Plan for 1993—96. Necessary action has also been initiated by the oil companies to put up these outlets in accordance with the established procedure. In addition, 19 retail outlet proposals have been included in the draft Marketing Plan for 1996-97 for Andhra Pradesh. It generally takes 6—12 months for commissioning of a retail outlet form the date of interview.
- (c) and (d) Retail Outlets are opened at places including those in rural areas

which meet the volume distance norms followed by the Oil Industry. Accordingly, 9 retail outlets have been included in the Marketing Plan 1993—96 and 4 retail outlet in the draft Marketing Plan 1996-97 for the rural areas in Andhra Pradesh.

## Allocation for Drinking Water to Gujarat

- \*119. SHRI CHIMANBHAI HARIBHAI SHUKLA: Will the Minister of RURAL AREAS & EMPLOYMENT be pleased to state:
- (a) the amount allocated for Ahmedabad, Rajkot, Vadodara, Jamnagar and Kutch districts of Gujarat for providing drinking water during 1994-95, 1995-96 and 1996-97;
- (b) the amount utilised in each of the above years; and
- (c) the number of habitations/villages where drinking water facilities have been made available in above districts during the last two years?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AND EMPLOYMENT (SHRI K. YERRAN NAIDU) (a) Districtwise allocation and utilisation figures are not maintained at the Central Governmental level. How ever, the details of allocation of funds as obtained from the State Government of Gujarat to these Districts are as under:—

(Rs. in lakh)

| S.<br>No. | Name of Districts | 1994-95 | 1995-96 | 1996-97     |     |
|-----------|-------------------|---------|---------|-------------|-----|
| 1.        | Ahmedabad         |         | 510     | 332         | 498 |
| 2.        | Rajkot            |         | 773     | 447         | 668 |
| 3.        | Vadodara          |         | 1329    | <i>7</i> 78 | 748 |
| 4.        | Jamnagar          |         | 557     | 436         | 506 |
| 5.        | Kachch            | ;       | 1244    | 830         | 960 |

<sup>(</sup>b) Government of Gujarat reported utilisation of funds for the years 1995-96 and 1996-97 (upto June, 1996). The details are as under:-

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ERG in Like

to Questions

| 5.<br>No. | Name of Districts | 1004.06         | 1996-97      |
|-----------|-------------------|-----------------|--------------|
| 1.        | Ahmedabad         | 124.81          | 17 4z        |
| 2.        | Rajkot            | <u>,</u> 71 (A) | <b>40</b> 89 |
| 3.        | Vadodara          | 1453 194        | 6 <b>.</b> . |
| 4.        | Jamnagar          | 117.44          | 301.84       |
| 5.        | Kachch            | 116.65          | 81.37        |

(e) The number of habitations/villages provided with safe drinking water as reported by the Government of Gujarat are as under:-

| S.No. Name of Districts |           | 1994-95 | 1995-96 |  |
|-------------------------|-----------|---------|---------|--|
| 1                       | Ahmedabad | 15      | 23      |  |
| 2.                      | Rajkot    | 15      | 28      |  |
| 3.                      | Vadodara  | 29      | 85      |  |
| 4.                      | Jamnagar  | 25      | 23      |  |
| 5.                      | Kachch    | 40      | 28      |  |

## Guidelines for Discretionary Quota \*120 SHRI GOVINDRAM MIRI: SHRI PARAG CHALIHA:

Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) Ministeries/Departments/Instrumentalities which have formed committees and formulated guidelines to regulate out-of-turn allotments/admissions, etc. as envisaged in PM's directions dated the 18th July, 1996; and
- (b) what are the details of the said committees/guidelines in respect of different Ministries/Departments/Instrumentalities etc.?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (DR. YOGINDER K. ALAGH): (a) and (b) Information regarding the formation of monitoring Committees and framing relevant guidelines to regulate out-of-:urn

allotments/admissions etc. as envisaged in PM's directions dated the 18th July, 1996, and the details of the same are being collected and will be laid on the Table of the House.

## WRITTEN ANSWERS TO UNSTARRED QUESTION

## प्रामीण युवाओं को रोजगार

- 622. श्री अनन्तराय देवशंकर दवेः क्या प्रामीण क्षेत्र और रोजगार मंत्री यह बताने की कृपा करेंगे किः
- (क) वर्ष 1994-95, 1995-96 के दौरान और चालू वर्ष में अब तक प्रामीण क्षेत्रों में कितने युवाओं को रोजगार उपलब्ध कराया गया है;
- (ख) वर्ष 1996-97 के दौरान कितने युवाओं को रोजगार उपलब्ध कराए जाने की संभावना है;
- (ग) गुजरात 31 जुलाई, 1996 तक रोजगार कार्यालयों में कितने बेरोजगार व्यक्तियों का पंजीकरण किया गया है: और